

2

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 66/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

Name of the Company: Reliance Commercial Finance Ltd
V/s.
Anil Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. Jaimin R. Dave
ib chintan Abhichandani

Advocate Petitioner



2.

ORDER


Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mr. Chintan Abhichandani present for Financial Creditor/ Applicant. None present for Respondent.

Copy of application sent to respondent by speed post on 21.07.2017.

Proof of dispatch filed.

Applicant is directed to issue notice of date of hearing and serve a copy of this order on Respondent and file proof of service.

List the matter on 10.08.2017 for objections of Respondent and for hearing before admission.



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of August, 2017.